

Annexure 7													
Name of the Corporate Debtor					Snehanjali and S.B. Developers Private Limited								
Date of commencement of CIRP					07-03-2024								
List of creditors as on					05-02-2025								
List of operational creditors (Government Dues)													
(Amount in Rs.)													
Sl. No.	Details of the claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	State Tax	Deputy Commissioner of State Tax (MUM-VAT-E-712) Nodal Division - 11, Mumbai	10-06-2024	6,72,75,480	6,72,75,480	Statutory dues	No	0%	-	-	-	-	
2	GST	Assistant Commissioner, Division 5 CGST & C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,454	Statutory dues	No	0%	-	-	22,28,15,709	-	Interest and Penalty not admitted as order passed by GST Department after approval of resolution plan
					31,13,35,643	8,85,19,934			-	-	-	22,28,15,709	-

Note: The above list is subject to change upon receipt of further information on existing claims
Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations